

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:6631  
ANSWERED ON:06.05.2010  
BHOPAL AIRPORT  
Patel Shri Deoraj Singh

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) whether the Madhya Pradesh Government has requested his Ministry to transfer 1.5 to 2.00 acres of additional land at Raja Bhoj Airport, Bhopal for proper parking and maintenance of its aircraft/ helicopters; and

(b) if so, the action being taken in this regard?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) Yes, Madam. Government of Madhya Pradesh has requested for allotment of additional land measuring 1.5 to 2.0 acres in addition to land measuring 5.87 acres, which is already in their occupation.

(b) Government of Madhya Pradesh has been requested by Airports Authority of India (AAI) to complete the formalities before the proposal for allotment of additional land is processed.